3413 Written Answers PHALGUNA 11, 1881 (SAKA) Written Answers 3414

to know whether the workmen in the Coal Mines would become entitled to any enhanced dearness allowance from the 1st April, 1980.

Rules under State Aid to Industries Act

626. Shri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 271 on the 6th August, 1959 and state:

(a) the present position with regard to the final report and implementation of the recommendations of the Committee set up to study the rules and procedure existing in various States for advancing loans under the State Aid to Industries Act and to suggest simplification of the rules thereunder; and

(b) whether any simplification of the rules has been effected and any fillip given to the expansion of facilities as a result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) The present position regarding implementation of the recommendations is indicated in the statement laid on the Table. [See Appendix II, annexure No. 3].

(b) Yes, Sir.

Export of Iron Ore

627. Shri T. Subramanyam: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of iron ore exported from Bellary district, in Mysore State, in the year 1959;

(b) whether Government propose to export more iron ore from this district from 1960 onwards; and

(c) if so, what are the steps taken to tackle transport difficulties?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) About one million tons.

(b) Yes, Sir.

(c) The following steps have been taken to improve the transport facilities in this area:—

- (1) Railways have been approached to improve the siding and line capacities in the area. On some of the loading stations, siding capacities have been increased and on some others, they will be increased in due course.
- (2) Mysore Government have also been requested to strengthen the bridges on the road between Bellary and Thimmencherla loading stations.
- (3) Steps are being taken for widening Hubli-Karwar Road.

Meeting of Panel of Scientists

628. Shri Hem Barua: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a meeting of the Planning Commission's Panel of Scientists was he'd in New Delhi on the 29th December, 1959: and

(b) if so, the decisions arrived at?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) The Panel considered detailed development programmes relating to scientific research during the Third Plan received from the Ministry of and Cultural Research Scientific Affairs as well as others and expressed general agreement about these programmes. It also considered and endorsed the measures recommended by the Working Group on Scientific Research for the Third Plan for providing conditions favourable for the growth and stimulation of scientific research in the country.

The Panel further considered problems relating to science education in India from the elementary to the post-doctoral stages as well as problems relating to the utilisation of research results in India. The solutions suggested by the Panel are now